

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

28. MA 632/2017 IN C.P. 728/2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.07.2024**

NAME OF THE PARTIES:- James Martin Pereira
V/s
Chemac Equipment Pvt Ltd & Ors

Section: 241 -242 of the Companies Act, 2013

ORDER

Counsel, Avinash R Khanolkar a/w Adv Surekha Yadav appeared for the Applicant and
Counsel, Sujata Melekar appeared for the Respondent through VC. By consent of the
parties list this matter for hearing on **02.09.2024 at 02:30 PM**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)